

DIVISION BENCH
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/67(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	K.R.S.S. METALS PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the Petitioner

ORDER

1. Ld. Authorized Representative for the Petitioner present.
2. Post the matter on **13/06/2024**.

Court Officer